

Nature of Case – B.A(8350/2020)

Hemant Kumar Vs. State of Jharkhand.

Advocate – Dr. Ashok Kumar Singh

**DEFECTS** : -

9(i) Duly Certified to be true t/c of pg 27,28,30 may be filed.

(ii) Pagination in Index and petition does not tally with pagination reported by oath commissioner at pg 1.

(iii) Para 3 of affidavit is blank.